

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 201
IA/2108/2020
(IB)- 667(ND)2019

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd.

.....Applicant

Versus

M/s. Red Topaz Real Estate Pvt. Ltd.

..... Respondent/CD

SECTION

U/s 7 of IBC

Order Delivered on 23.06.2020

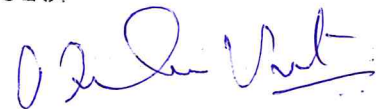
CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

ORDER

Renotify this case on 24th June, 2020.



(Nirmala Vincent)
Bench Officer